



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|---------------------------------------------------------------|-------------------------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------|
| <u>MOTION</u> | | | | |
| 33 | WP(C)/6687/2019 | BANI HAZARIKA Versus BANK OF BARODA AND 2 ORS. | MR. P K GOSWAMI MRS L BORUAH MISS. M BORAH MR. B B BORAH | |
| 34 | WP(C)/6711/2019 B/O | M/S. NEBTECH AND ANR. Versus THE ALLAHABAD BANK AND 3 ORS. | MR. P J SAIKIA MS D DUTTA | |
| <u>ADMISSION</u> | | | | |
| 35 | WA/308/2018 FIXED | MIZANUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS | MR I U CHOUDHURY MR D DAS MR. A AHMED | ASSTT.S.G.I. |
| | WITH I.A.(Civil)/1768/2019 in WA/308/2018 | THE UNION OF INDIA AND 4 ORS Versus MIZANUR RAHMAN | MR. S C KEYAL | MR D DAS MR. A AHMED |
| 36 | WA/242/2019 FIXED | HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS | MR. K A MAZUMDER MR. A MALIK | |
| <u>ORDERS</u> | | | | |
| 37 | WA/199/2019 FIXED | M/S. CENTURY MERCANTILE PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS. | MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI | GA, ASSAM |
| 38 | WA/203/2019 FIXED | SRI BASANT KUMAR DUGAR (JAIN), Versus THE STATE OF ASSAM AND 3 ORS. | MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI | GA, ASSAM |
| 39 | WA/204/2019 FIXED | SRI BHUSHAN KUMAR JAIN Versus THE STATE OF ASSAM AND 3 ORS. | MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - II

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------------|------------------------------------------------------------------------------------|----------------------------------------------------------------------|-----------------------------------------------|
| MOTION | | | |
| 51 Cont.Cas(C)/528/2019 | PRATAP SINGHA Versus PREETAM SAIKIA AND ANR | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | |
| 52 Cont.Cas(C)/529/2019 | RATNESWAR PHUKAN AND ANR. Versus ANURAG GOYAL AND 5 ORS. | MR. P J SAIKIA MS D DUTTA | |
| 53 WP(C)/6614/2019 FIXED | ARNAB PROTIM BORAH Versus THE STATE OF ASSAM AND 5 ORS. | MR. J HANDIQUE MS NILAM DEVI | SC, SEC. EDU. GA, ASSAM |
| 54 WP(C)/6672/2019 | IRINA KONWAR Versus THE STATE OF ASSAM AND 7 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | SC, HIGHER EDU GA, ASSAM |
| 55 WP(C)/6673/2019 | ABDUR RAHIM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS | MR. K A MAZUMDER MR. A MALIK | SC, ELEM. EDU SC, AG SC, FINANCE DEPTT. |
| 56 WP(C)/6683/2019 | BANAJIT THAKURIA AND 15 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS. | MR A UPADHYAY MR. P UPADHYAY | SC, G U |
| 57 WP(C)/6692/2019 | SANJIT BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MRS A BUJARBARUAH | SC, ELEM. EDU SC, BTC |
| 58 WP(C)/6702/2019 | DEBASHISH BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS | MR. S K GOSWAMI MR. U B SARMA MR R SHARMA | SC, ELEM. EDU |
| 59 WP(C)/6704/2019 | DEEPIYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR T KALITA MR. B DEKA MR. A KAKATI MR. H MAHANTA | SC, HIGHER EDU GA, ASSAM |
| 60 WP(C)/6710/2019 | MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS. | MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI | SC, ELEM. EDU SC, SSA |
| 61 WP(C)/6720/2019 | MAHENDRA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. L GOGOI MS T BARUAH | SC, SEC. EDU. |

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|----|------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| 62 | WP(C)/6732/2019 | BAPAN SARMA Versus THE STATE OF ASSAM AND 3 ORS. ADMISSION | MR. N NATH MR. D THAKUR MS. D DEKA | SC, SEC. EDU. |
| 63 | WP(C)/3032/2018 FIXED | BULLUT ANCHALIK JATIYA VIDYALAYA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR H DAS MR. B C DEKA MS. U HAZARIKA | SC, SEC. EDU. MR A R BHUYAN(R4,5 AND 6) MR. M A I HUSSAIN(R4, 5 AND 6) MR. S H ZAMAN(R4,5 AND 6) MR. F HAQUE(R4,5 AND 6) |
| 64 | WP(C)/4193/2019 B/O | BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR H DAS MR. B C DEKA | SC, ELEM. EDU SC, FINANCE |
| 65 | WP(C)/4884/2019 FIXED | HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE ACADEMIC REGISTRAR AND 2 ORS. ORDERS | MR. K A MAZUMDER MR. A MALIK | MR. S BORTHAKUR ASSTT.S.G.I. SC, HEALTH |
| 66 | Cont.Cas(C)/93/2018 FIXED | DILIP BORGOHAIN Versus PREETAM SAIKIA AND ANR. | MR. N BORAH MR. H MAZUMDER | MR. D SAIKIA MR. A DEKA MR. B TALUKDAR MR. B CHOUDHURY |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
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| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
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| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGOHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - III]

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH
THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|--------------------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------|--------------------------------|
| <u>MOTION</u> | | | | |
| 40 | Cont.Cas(C)/530/2019 | RUPAN GOPE Versus JUGAL KUMAR BORAH | MR. I A TALUKDAR MR. B HUSSAIN | |
| 41 | WP(C)/6050/2019 FIXED | KUSHAL NATH Versus THE CHAIRMAN, A. P. S. C. AND ANR. | MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA | SC, APSC |
| 42 | WP(C)/6670/2019 | SUKANTA BHATTACHARJEE AND 13 ORS. Versus THE UNION OF INDIA AND 3 ORS | MS. S BORA MS. N CHAKRABORTY | ASSTT.S.G.I. |
| 43 | WP(C)/6674/2019 | PUSPITA NAMOSUDRA (CHAKRABORTY) Versus THE STATE OF ASSAM AND 6 ORS. | MR S NATH MR G J SHARMA | GA, ASSAM |
| 44 | WP(C)/6679/2019 | JOHIRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS. | MR. N H BARBHUIYA MS N J BEGUM | GA, ASSAM |
| 45 | WP(C)/6699/2019 | N.K.SHANTEE KUMAR SINGHA Versus THE STATE OF ASSAM AND 4 ORS. | MR. K A MAZUMDER MR. A MALIK | SC, PNRD GA, ASSAM |
| 46 | WP(C)/6707/2019 | RAJU BORO Versus THE STATE OF ASSAM AND 4 ORS. | MR. C BORUAH MR. R K TALUKDAR MR. R BORO | SC, INDUSTRIES AND COMMERCE |
| <u>ADMISSION</u> | | | | |
| 47 | WP(C)/3909/2019 B/O | MUNIN CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS. | MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY MR H BETALA | GA, ASSAM |
| 48 | WP(C)/3935/2019 B/O | MRIDUPABAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS | MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY MR H BETALA | GA, ASSAM |

ORDERS

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|----|---------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| 49 | Cont.Cas(C)/97/2019 FIXED | ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI | MR. R SARMA MS. S D SAIKIA MS B DEVI | MR. J ROY SC, ASTC |
| 50 | Cont.Cas(C)/117/2019 FIXED | PRANAB GOSWAMI Versus BRAJEN MALAKAR AND 2 ORS. | MR. A MOBARAQUE MR. A HUSSAIN | |
| 51 | Review.Pet./128/2019 WP(C) 5506/2018(D/O), B/O | ABHISHEK KR. ROY Versus UNION OF INDIA AND 4 ORS | MS. M BORAH | ASSTT.S.G.I. |
| 52 | I.A.(Civil)/2944/2019 B/O in WP(C)/6135/2019 WITH WP(C)/6135/2019 | JIBAN CH. SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS. JIBAN CH. SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. M BHAGABATI MS G BORA MS. B TALUKDAR | GA, ASSAM MR. A K THAKUR SC, PERSONNEL DEPT. GA, ASSAM SC, PERSONNEL DEPT. |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
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| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|-----------------------------------------------------------------------|-------------------------------------------------------------------------------------------|-----------------------------------------------|
| MOTION | | | | |
| 39 | WP(C)/4807/2019 FIXED | MAYNAL HAQUE MONDAL Versus THE UNION OF INDIA AND 6 ORS. | MR. A F N U MOLLAH MD H R AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 40 | WP(C)/4830/2019 FIXED | PABITRA NATH Versus THE UNION OF INDIA AND 6 ORS. | MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |

LEAVE NOTE OF ADVOCATES FOR 09/09/2019

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CIVIL
BENCH (MAC.APPEAL MATTERS) ALONG WITH
THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|--------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------------------------------------------|---------------------------------------------------|
| <u>ADMISSION</u> | | | | |
| 71 | WP(C)/5814/2017 FIXED | ATUL CHANDRA MAHANTA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA | GA, ASSAM SC, INDUSTRIES SC, FINANCE DEPTT. |
| 72 | WP(C)/732/2018 FIXED | MAMONI DEKA Versus THE STATE OF ASSAM AND 4 ORS. | MR. I C DEKA MS. D BARMAN | MR. B GOSWAMI, Addl. Adv General, Assam |
| 73 | MACApp./414/2019 | THE ORIENTAL INSURANCE CO. LTD., Versus ZINNAT ARA AND 3 ORS. | MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | |
| | WITH I.A.(Civil)/2637/2019 in MACApp./414/2019 | THE ORIENTAL INSURANCE CO. LTD., Versus ZINNAT ARA AND 3 ORS | MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | |
| 74 | MACApp./449/2019 | NAJRUL HUSSAIN AND ANR Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR | MR K BHUYAN MR N ISLAM | |
| 75 | MACApp./450/2019 | THE NEW INDIA ASSURANCE COMPANY LTD. Versus SALEHA KHATUN AND 2 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH I.A.(Civil)/2995/2019 in MACApp./450/2019 | THE NEW INDIA ASSURANCE COMPANY LTD. Versus SALEHA KHATUN AND 2 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| 76 | MACApp./451/2019 CAVT. NO.0632/2019 | ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PRITI RABHA AND 7 ORS. | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE | MR G JALAN FOR CAVEATOR |
| | WITH I.A.(Civil)/3003/2019 in MACApp./451/2019 | ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PRITI RABHA AND 7 ORS | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE | MR G JALAN FOR CAVEATOR |

ORDERS



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---------------------------------------|-----------------------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------------------------------------------------|
| MOTION | | | | |
| 56 | Cont.Cas(C)/527/2019 | M/S. JOGANIAR Versus ANURAG GOEL, IAS | MR. D GOGOI MR. S BARTHAKUR | |
| 57 | WP(C)/5987/2019 FIXED | M/S. BORAH ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. R SARMA MS. P BARMAN | SC, AGRI. DEPARTMENT |
| 58 | WP(C)/6162/2019 FIXED | AKHAY TEL. COMMUNICATION Versus THE STATE OF ASSAM AND 2 ORS. | MS N NATH MR. M DUTTA | SC, ELEM. EDU |
| 59 | WP(C)/6185/2019 FIXED | FATIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. S Y AHMED MR. N H BARBHUIYA | GA, ASSAM SC, HEALTH |
| 60 | WP(C)/6229/2019 | M/S MOHANS PUBLICITY Versus NORTH EAST FRONTIER RAILWAY AND 4 ORS | MR D DAS MR S KHOOND MR R SHARMA MR. K MOHAMMED | SC, NF RLY |
| 61 | WP(C)/6669/2019 | NES BYRNIHAT Versus UNION OF INDIA AND 6 ORS. | MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MS. S. TODI | ASSTT.S.G.I. |
| 62 | WP(C)/6671/2019 | MAZAM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MD H R AHMED | SC, PNRD GA, ASSAM |
| 63 | WP(C)/6675/2019 CAVT. NO.0811/2019 | ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS. | MR. S Ali MR K DAS | SC, PNRD SC, PNRD MR. S MUNIR MR. S RANA FOR CAVEATOR |
| 64 | WP(C)/6677/2019 | MAHESHWAR ORANG Versus THE STATE OF ASSAM AND 8 ORS. | MR. K SARMA MR. D DAS MR. B J TALUKDAR | SC, PNRD GA, ASSAM |
| 65 | WP(C)/6678/2019 | JADUMONI BARUAH Versus THE STATE OF ASSAM AND 9 ORS | MR. R PHUKAN MR. T BARUAH MR D HAZARIKA | GA, ASSAM |
| 66 | WP(C)/6686/2019 | DEBOJIT DEB Versus THE STATE OF ASSAM AND 2 ORS | MR B D DAS MR H K SARMA MR. D THAOSEN | GA, ASSAM |

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|----|-----------------|----------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|--------------------------|
| 67 | WP(C)/6690/2019 | KAMRUL ISLAM Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS. | MR. J LASKAR | SC, AFDC |
| 68 | WP(C)/6691/2019 | GEORGEIS SHAMS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS. | S ALI MR. R BARUAH MR. A IKBAL A I AHMED | SC, APDCL |
| 69 | WP(C)/6698/2019 | ABDUL MAJID Versus THE STATE OF ASSAM AND 2 ORS. | MR R P SHARMA MR. P N SHARMA MS S P CHETRY | GA, ASSAM SC, REVENUE |
| 70 | WP(C)/6708/2019 | M/S. TAFADAR SAW MILL Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. | MR D DAS MD. A J ATIA MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA | SC, APDCL |
| 71 | WP(C)/6730/2019 | KUDDUSH ALI Versus THE STATE OF ASSAM AND 5 ORS | K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. D DAS MS. T GHOSH MR. C P SHARMA | SC, PNRD GA, ASSAM |

ADMISSION

| | | | | |
|----|--------------------------|------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------|
| 72 | WP(C)/4381/2019 FIXED | AJANTA SINGPHO Versus THE UNION OF INDIA AND 2 ORS. | MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL | MR. K. GOGOI (C.G.C.) MR. S BORTHAKUR ASSTT.S.G.I. |
|----|--------------------------|------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------|

ORDERS

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|----|--------------------------|-------------------------------------------------------------------------|---------------------------------------------------|--|
| 73 | WP(C)/5826/2019 FIXED | ANJANA SINGH Versus SILCHAR DEVELOPMENT AUTHORITY AND ANR. | MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR | |
|----|--------------------------|-------------------------------------------------------------------------|---------------------------------------------------|--|

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
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| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
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| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
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| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING
MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|-----------------------------|------------------------------------------------------------------------|--------------------------------------------------------------|---------------------|
| MOTION (BA) | | | | |
| 51 | Bail Appln./2692/2019 | DADHIRAJ SHARMAH AND ANR. Versus THE STATE OF ASSAM | MR. K K BHATTACHARYYA MR. D BORA | PP, ASSAM |
| MOTION | | | | |
| 52 | Crl.Rev.P./373/2019 | SMT. BINU BORKAKATI Versus JAYANTA BARMAN | MD S ALI MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA | |
| 53 | Crl.Rev.P./374/2019 | NAZRUL AKHTER Versus RUMI AHMED | MR. P K MUNIR MR A RAHMAN | |
| 54 | Crl.Rev.P./375/2019 | HIRAKJYOTI DEKA Versus THE STATE OF ASSAM AND ANR. | MR. M KALITA MR. J HATIMURIA | PP, ASSAM |
| 55 | Crl.Rev.P./376/2019 | RABIN DEKA Versus SMTI MALAYA DAS | K U AHMED MR. M HOSSAIN | |
| 56 | Crl.Rev.P./377/2019 | SMTI KIRAN JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION | MS. B S GOYAL MR. A J HAZARIKA | SC, CBI |
| 57 | Crl.Pet./1021/2019 FIXED | BADRUL ALI Versus THE STATE OF ASSAM AND ANR. | MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
| 58 | Crl.Pet./1042/2019 | MD KASHIM ALI Versus THE STATE OF ASSAM AND 2 ORS. | MR. S H SIKDAR A RAHMAN MD I H LASKAR M N KHAN | PP, ASSAM |
| 59 | Crl.Pet./1043/2019 | MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 60 | Crl.Pet./1044/2019 | RINKU DAS Versus SMT. RUMA DHAR | MR G P BHOWMIK MR D KALITA | |

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|----|---------------------------|-----------------------------------------------------------------------------|-------------------------------------------------------------------------------------|----------------|
| 61 | Crl.Pet./1045/2019 | SANKAR CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. P BORA MR. P DEKA MR. A CHETIA | PP, ASSAM |
| 62 | Crl.Pet./1046/2019 B/O | HARMOHAN BARMAN Versus THE STATE OF ASSAM AND ANR. | MR. K M HALOI MR. B DAS | PP, ASSAM |
| 63 | Crl.Pet./1047/2019 | ANAM UDDIN MAJUMDAR AND 5 ORS. Versus THE STATE OF ASSAM | ALHAJJ INAM UDDIN MRS. R MOMTAZ | PP, ASSAM |
| 64 | Crl.Pet./1048/2019 | PRAMOD KUMAR DUTTA Versus THE STATE OF ASSAM AND ANR. | MR. S Ali MR K DAS | PP, ASSAM |
| 65 | Crl.Pet./1049/2019 | FATEMA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM | MR. M RAHMAN MR. A RAHMAN MS A AHMED | PP, ASSAM |
| 66 | Crl.Pet./1050/2019 | MD. SHARIFUL ISLAM Versus MUSSTT. KHALIDA KHATUN | MR. J AHMED MRS R BEGUM MS A HUSSAIN MS G PARMAWI | |
| 67 | Crl.Pet./1051/2019 | CHANDRAMONI TAMULI AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR G BAIISHYA MD. A HASSAN MS. B BORA | PP, ASSAM |
| 68 | Crl.Pet./1052/2019 | ARUP DAS Versus SMT. ANKITA PATHAK (DAS) AND ANR. | MR G P BHOWMIK MR D KALITA | PP, ASSAM (R2) |
| 69 | Crl.Pet./1053/2019 | DULAL BORA Versus THE STATE OF ASSAM AND ANR. | MR. B D DEKA MR. M P CHOUDHURY MR. M DAS MR. D N BORAH N CHAUDHURY | PP, ASSAM |
| 70 | Crl.Pet./1054/2019 | DINESH SAH Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MR. M ALOM | PP, ASSAM |
| 71 | Crl.Pet./1055/2019 | ALOKE KR. GHOSHAL Versus THE STATE OF ASSAM AND ANR. | MR P NAYAK MS. N BORDOLOI MR. A PHUKAN | PP, ASSAM |
| 72 | Crl.Pet./1056/2019 | SUBRATA DEB Versus THE STATE OF ASSAM AND ANR. | MR. RAJARSHEE DE MR. F A HASSAN MR J K Bhuyan | PP, ASSAM |
| 73 | Crl.Pet./1057/2019 | MRINAL BARMAN Versus THE STATE OF ASSAM AND ANR. | MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS | PP, ASSAM |

ADMISSION

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|----|---------------------------------------------------------------|-----------------------------------------------------------|-----------------|-----------|
| 74 | Crl.Pet./901/2019 WITH LCR 2 FILES(SCANNED COPY), FIXED | MANIK ALI Versus THE STATE OF ASSAM AND ANR. | MR. B CHOWDHURY | PP, ASSAM |
|----|---------------------------------------------------------------|-----------------------------------------------------------|-----------------|-----------|

BAIL HEARING

| | | | | |
|----|-----------------------|-----------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-----------|
| 75 | AB/3452/2018 FIXED | SANDIP MAJUMDAR @ SANDIP NANDI MAJUMDAR Versus THE STATE OF ASSAM | MD R ALI MR. D BORA MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
|----|-----------------------|-----------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-----------|

ORDERS

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|----|------------------------------------------------|---------------------------------------------------|--------------------------------------------------------|--|
| 76 | I.A.(Crl.)/735/2019 in Crl.Rev.P./8130/2019 | KISHOR KUMAR ROY Versus GAUTAM SARMA | MR A ALI MR. J AHMED MRS R BEGUM MS G PARMAWI | |
|----|------------------------------------------------|---------------------------------------------------|--------------------------------------------------------|--|

WITH

Crl.Rev.P./8130/2019
(Filing Number)

KISHOR KUMAR ROY
Versus
GAUTAM SARMA (D)

| | | | | |
|----|----------------------------------------------------------------|----------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------|-----------|
| 77 | I.A.(CrI.)/738/2019 in CrI.Rev.P./8518/2019 | NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. | MR. D BHUYAN | PP, ASSAM |
| | WITH CrI.Rev.P./8518/2019 (Filing Number) | NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. (B) | | |
| 78 | I.A.(CrI.)/743/2019 in CrI.Rev.P./8433/2019 | TITOW BORA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. R CHETRI MR. N BARMAN | PP, ASSAM |
| | WITH CrI.Rev.P./8433/2019 (Filing Number) | TITO BORAH @ TITOW BORA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. (F) | | |
| 79 | CrI.Pet./880/2019 WITH LCR 3 FILES (SCANNED COPY), FIXED | ZIAUR RAHMAN @ JIAUR RAHMAN Versus UNION OF INDIA AND ANR. | MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN | SC, DRI |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
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| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
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| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
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| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
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| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,9th September 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 10

[CIVIL BENCH - III & IV]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG
WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|
| ORDER NO STEPS | | | | |
| 57 | WP(C)/7189/2015 FIXED | SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS | DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN | GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4) |
| ADMISSION | | | | |
| 58 | WP(C)/4827/2014 FIXED | MD IKRAMUL HUSSAIN and ANR Versus THE STATE OF ASSAM AND 4 ORS | MR.P J SAIKIA MR.K BARUAH MS.M KECHII | GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.R A CHOUDHURY(R-5) MR.Z HAMMADR-5 MR.R ULLAH(R-5) |
| 59 | WP(C)/6765/2014 FIXED | MD NOOR MAHAMAD Versus THE STATE OF ASSAM AND 6 ORS | MR.S S DEY MRJ C BORAH | SC, APDCL |
| 60 | WP(C)/3132/2018 | NOOR MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS. | MR J C BORAH | SC, APDCL |
| ORDERS | | | | |
| 61 | Cont.Cas(C)/111/2014 FIXED | MUKTAR HUSSAIN LASKAR Versus SHRI RAJESH KEMPRAI and 2 ORS | MR. B P SINHA MR. A CHETRY MS. N DAS MR F KHAN MS. M SAIKIA | MR. K GOSWAMI (R2) MR. R SARMA MR. K K GOSWAMI MR. D NATH (R1) MS. A NEOG (R2) MS. M PAUL MR D KALITA (R1) |
| | WITH MC/1623/2014 in Cont.Cas(C)/111/2014 | MUKTAR HUSSAIN LASKAR Versus MOHAN CHANDRA BORO and 2 ORS | MR.B P SINHA MS.N DAS | MR.R SARMA MR.K K GOSWAMI |

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|----|---------------------------------------------|--------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 62 | MC/2330/2014 FIXED in WP(C)/2201/2014 | KAPIL SHARMA Versus THE STATE OF ASSAM AND 4 ORS | MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM | MR.D K BHATTACHARYYA MR.K AGARWAL MR.A C BORBORA GA, ASSAM MS.A K CHOUDHURY MS.A BEGUM MR.M SMITH SC, TINSUKIA MUNICIPAL BOARD MR.K BHARDWAJ |
| | WITH WP(C)/2201/2014 | KAPIL SHARMA Versus THE STATE OF ASSAM AND 4 ORS | MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM | MR.D K BHATTACHARYYA MR.K AGARWAL MR.A C BORBORA GA, ASSAM MS.A K CHOUDHURY MS.A BEGUM MR.M SMITH MR.K BHARDWAJ SC, TINSUKIA MUNICIPAL BOARD |
| 63 | WP(C)/5052/2017 FIXED | MASHUK AHMED and 8 ORS. Versus THE STATE BANK OF INDIA and 6 ORS. | MR. C CHOUDHURY MR. N HASAN MR. J ROY MR. A HASAN MR. S BORTHAKUR MS. S KAKATI | N J KUMAR GA, ASSAM MR. K K DEY(R- 1-4) MR. D DEKA MR V K BAROOAH(R- 1-4) |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
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| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
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| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
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| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



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[For Monday,9th September 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|------------------------------|
| MOTION | | | | |
| 46 | CRP(I/O)/224/2019 FIXED | MAJNUR ALI AND 10 ORS. Versus RAHAMCHENI KHATUN AND 27 ORS. | MS M KASHYAP MR A ZAMAN MS R RABHA | |
| | WITH I.A.(Civil)/2397/2019 in CRP(I/O)/224/2019 | MAJNUR ALI AND 10 ORS. Versus RAHAMCHENI KHATUN AND 27 ORS. | MS M KASHYAP MR A ZAMAN MS R RABHA | |
| 47 | CRP(I/O)/289/2019 | DHANYA KANTA BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. | MR. P K ROYCHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI | SC, APDCL |
| 48 | CRP(I/O)/290/2019 | DORBESH ALI AND ANR. Versus HAJRAT ALI AND ANR. | MD H R AHMED | |
| 49 | CRP(I/O)/291/2019 | SAHINA BEGUM Versus OBIED SHABIR AHMED | MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR A RASHID MR. K ISLAM | |
| 50 | CRP(I/O)/292/2019 CAVT.413/19 | DASARATH PRASAD Versus SAYEDA RUBIA BEGUM AND ANR | MR. S K SINGH MR. A GANGULY MR. A DHANUKA MR A DUTTA | MR. A SATTAR FOR CAVEATOR |
| 51 | CRP(I/O)/293/2019 | SAMBHU KUMAR Versus KAMAL KISHORE SONI AND 2 ORS. | MR. J DEKA MR A TEWARI MS. P ADHIKARI | |
| 52 | CRP(I/O)/295/2019 | SURESH SWAMI Versus OM PRAKESH SWAMI | MR J SHARMA MR. H J RAI | |
| ADMISSION | | | | |
| 53 | Arb.A./15/2019 B/O | M/S THENGALBARI ESTATES (PVT) LIMITED, Versus M/S GREENFIELD CROPS PRIVATE LIMITED | MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI | |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
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| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,9th September 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------------------------------|-------------------------------------------------------------------------------|------------------------------------------------------------------------|---------------------|
| WITHDRAWAL | | | | |
| 66 | AB/2936/2019 B/O | ANJUWARA AHMED Versus THE STATE OF ASSAM | MR. K KALITA MR E SHITIRI | PP, ASSAM |
| MOTION (BA) | | | | |
| 67 | Bail Appln./2634/2019 FIXED | ABDUL KARIM Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. A AHMED | PP, ASSAM |
| 68 | WITH Bail Appln./2592/2019 | HAFIZUR RAHMAN @ MD. HAFIZUL RAHMAN Versus THE STATE OF ASSAM | MR G SAROWAR MR. N UDDIN MR. M ISLAM | PP, ASSAM |
| 69 | Bail Appln./2684/2019 | IDUL ISLAM Versus THE STATE OF ASSAM | MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN | PP, ASSAM |
| 70 | Bail Appln./2685/2019 | MRINMOY ROY Versus THE STATE OF ASSAM | MR. A RAHMAN | PP, ASSAM |
| 71 | Bail Appln./2686/2019 | TILAK DEKA Versus THE STATE OF ASSAM | MR. N CHOUDHURY | PP, ASSAM |
| 72 | Bail Appln./2687/2019 | SHIPLU SAHA Versus THE STATE OF ASSAM | MR. T AHMED | PP, ASSAM |
| 73 | Bail Appln./2688/2019 B/O | VIVIAN MANAB @ MANAB DEKA Versus THE STATE OF ASSAM | MR. S CHOWDHURY MS P DASGUPTA | PP, ASSAM |
| 74 | Bail Appln./2689/2019 | AMAR CHAKRABORTY Versus THE STATE OF ASSAM | MR T KALITA MR. B DEKA J DASGUPTA | PP, ASSAM |
| 75 | Bail Appln./2690/2019 | MRIDUL BORO Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR | PP, ASSAM |
| 76 | Bail Appln./2691/2019 | JOHIRUL ISLAM Versus THE STATE OF ASSAM | MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR. S A B KHABIR | PP, ASSAM |

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|---------------|-----------------------|-----------------------------------------------------------------------------------------|------------------------------------------------------------------|-----------|
| 77 | Bail Appln./2693/2019 | FARZANA KHAN @ FARHA KHAN Versus THE STATE OF ASSAM | MR. S N KRISHNATRAYA MR N RAY MR RIZWAN YASIN | PP, ASSAM |
| 78 | Bail Appln./2694/2019 | MRINMOY HAZARIKA Versus THE STATE OF ASSAM | MS. S MAHANTA MR. M MAHANTA MR. P K MUNIR | PP, ASSAM |
| 79 | Bail Appln./2695/2019 | RAMJAN SK. @ NINTY Versus THE STATE OF ASSAM | MR. M KHAN MR. J RAHMAN MR R ISLAM | PP, ASSAM |
| 80 | Bail Appln./2696/2019 | AMRIT KHANIKAR Versus THE STATE OF ASSAM | MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR B ISLAM | PP, ASSAM |
| 81 | Bail Appln./2697/2019 | HEMANTA KUMAR RABHA Versus THE STATE OF ASSAM | MR. P P DUTTA MR T GOGOI | PP, ASSAM |
| 82 | Bail Appln./2698/2019 | ARJUN SAHA Versus THE STATE OF ASSAM | MRS. B GOGOI MR. P SAIKIA | PP, ASSAM |
| 83 | Bail Appln./2699/2019 | UMESH KALITA Versus THE STATE OF ASSAM | MR G SAROWAR MR. N UDDIN MR. M ISLAM | PP, ASSAM |
| 84 | Bail Appln./2700/2019 | MIHIR RANJAN MALAKAR Versus THE STATE OF ASSAM | MR H R CHOUDHURY | PP, ASSAM |
| 85 | Bail Appln./2701/2019 | SAIBAR ALI Versus THE STATE OF ASSAM | MR J ISLAM MR R ISLAM | PP, ASSAM |
| 86 | Bail Appln./2702/2019 | ARUP KALITA AND ANR. Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR | PP, ASSAM |
| 87 | Bail Appln./2703/2019 | NABA JYOTI DEKA Versus THE STATE OF ASSAM | MR. R ALI MR. M R CHOUDHURY | PP, ASSAM |
| 88 | Bail Appln./2704/2019 | NOOR ISLAM Versus THE STATE OF ASSAM | MR. B K DAS MS. P DAS | PP, ASSAM |
| 89 | Bail Appln./2705/2019 | SAURAV JYOTI SARMAH Versus THE STATE OF ASSAM | MD M RAHMAN J U AHMED MR. P M KALITA | PP, ASSAM |
| 90 | Bail Appln./2706/2019 | UTTAM MANDAL Versus THE STATE OF ASSAM | MR. A K DUTTA MR. S SUTRADHAR | PP, ASSAM |
| 91 | Bail Appln./2707/2019 | MD. JAMALUDDIN AHMED @ BABU Versus THE STATE OF ASSAM | MR. T DEKA MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | PP, ASSAM |
| 92 | Bail Appln./2708/2019 | ABUL ALI Versus THE STATE OF ASSAM | MR. S MUNIR MR A RAHMAN | PP, ASSAM |
| 93 | Bail Appln./2709/2019 | JITEN KONCH Versus THE STATE OF ASSAM | MR. A KHANIKAR | PP, ASSAM |
| MOTION | | | | |
| 94 | AB/2994/2019 | MOINUL HOQUE Versus THE STATE OF ASSAM | K U AHMED MR. M HOSSAIN MS F INTAZ | PP, ASSAM |
| 95 | AB/2995/2019 | MOHIBOR RAHMAN @ MAHIBUR RAHMAN @ FAKAR UDDIN Versus THE STATE OF ASSAM | MR D C NATH MR. C SHARMA | PP, ASSAM |
| 96 | AB/2996/2019 | APURBA RAY AND 3 ORS. Versus THE STATE OF ASSAM | MR Z HUSSAIN A M I RAHMAN MS. BEGUM BE NOJIR AHMED | PP, ASSAM |

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|-----|--------------|------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|-----------|
| 97 | AB/2997/2019 | SOPIAL HAQUE Versus THE STATE OF ASSAM | MR. A K AHMED | PP, ASSAM |
| 98 | AB/2998/2019 | MD. TAZIBAR ALI @ TAZIBAR RAHMAN Versus THE STATE OF ASSAM | MR. B K DAS | PP, ASSAM |
| 99 | AB/2999/2019 | MD SAMATULLAH @ MD. SAMATULLAH MANDAL Versus THE STATE OF ASSAM | MD. B ISLAM MR. A A MONDAL MR S HUSSAIN | PP, ASSAM |
| 100 | AB/3000/2019 | MD ABDUL MAJID Versus THE STATE OF ASSAM | MR. S BORTHAKUR MR. J ABBAS | PP, ASSAM |
| 101 | AB/3001/2019 | ASHISH UPADHYAY Versus THE STATE OF ASSAM | MR. K PAUL MR J P CHAUHAN MS. R VERMA | PP, ASSAM |
| 102 | AB/3002/2019 | SUBAM SONAR AND ANR. Versus THE STATE OF ASSAM | J RABHA MR U SAIKIA | PP, ASSAM |
| 103 | AB/3003/2019 | MD. MUZAMMIL HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM | MR. D GOSWAMI MS P MEDHI | PP, ASSAM |
| 104 | AB/3004/2019 | NABAJYOTI BORA Versus THE STATE OF ASSAM | MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI | PP, ASSAM |
| 105 | AB/3005/2019 | PADMESWAR BORKATAKI Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALOM | PP, ASSAM |
| 106 | AB/3006/2019 | SARFARAJ ALAM AND 2 ORS. Versus THE STATE OF ASSAM | MR. B HALDAR MR. S BARMAN | PP, ASSAM |
| 107 | AB/3007/2019 | KHALILUR RAHMAN AND ANR. Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL | PP, ASSAM |
| 108 | AB/3008/2019 | JAYANTA MADHAB HAZARIKA AND ANR. Versus THE STATE OF ASSAM | MR. P D NAIR MR G ALAM MR. H ROHMAN | PP, ASSAM |
| 109 | AB/3009/2019 | ABDUL KALAM LASKAR Versus THE STATE OF ASSAM | MS. R CHOUDHURY MR. A H M R CHOUDHURY | PP, ASSAM |
| 110 | AB/3011/2019 | NAZRUL ISLAM BHUYAN Versus THE STATE OF ASSAM | MR K BHUYAN MR N ISLAM | PP, ASSAM |
| 111 | AB/3012/2019 | AMAL @ KAMAL BARMAN AND 2 ORS Versus THE STATE OF ASSAM | MR L SARMA MR. K MALAKAR MR S HUSSAIN | PP, ASSAM |
| 112 | AB/3013/2019 | GOLAP HUSSAIN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. R A CHOUDHURY | PP, ASSAM |
| 113 | AB/3014/2019 | MOFIDUL ISLAM Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI | PP, ASSAM |
| 114 | AB/3015/2019 | ABDUL KALAM LASKAR Versus THE STATE OF ASSAM | MS. R CHOUDHURY MR. A H M R CHOUDHURY | PP, ASSAM |
| 115 | AB/3016/2019 | Jahrul Islam @ JOHIRUL ISLAM Versus THE STATE OF ASSAM | MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR. S A B KHABIR | PP, ASSAM |
| 116 | AB/3017/2019 | FAZAL ALI AND 5 ORS. Versus THE STATE OF ASSAM | MR. S M MOLLAH MR R ALI | PP, ASSAM |
| 117 | AB/3018/2019 | ABDUL REZZAK @ ABDUL REJJAK Versus THE STATE OF ASSAM | MR. G J GOSWAMI MR K HUSSAIN MS. H HAZARIKA | PP, ASSAM |

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|-----|--------------|--------------------------------------------------------------|----------------------------------------------------------------|-----------|
| 118 | AB/3019/2019 | SADIQUR RAHMAN Versus THE STATE OF ASSAM | MR. A M BARBHUIYA MR. J N ISLAM MR F H LASKAR (2) | PP, ASSAM |
| 119 | AB/3020/2019 | MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM | MR. R ALI MR. H A AHMED MR A S SK | PP, ASSAM |
| 120 | AB/3021/2019 | MONUWARA BEGUM Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. M ALI MRS. S ISLAM | PP, ASSAM |

BAIL HEARING (BA)

| | | | | |
|-------------|---------------------------------------------------------------|--------------------------------------------------------------|----------------------------------------------|-----------|
| 121 | Bail Appln./2212/2019 WITH OFFICE NOTE (SCAN COPY), B/O | JASON DIAS Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| 122 | Bail Appln./2584/2019 FIXED | ANUWAR HUSSAIN Versus THE STATE OF ASSAM | MR J C BORAH | PP, ASSAM |
| WITH | | | | |
| 123 | Bail Appln./2405/2019 | NAZMUL HOQUE AND ANR. Versus THE STATE OF ASSAM | MR. A GANGULY | PP, ASSAM |
| WITH | | | | |
| 124 | Bail Appln./2510/2019 | KAMAL UDDIN Versus THE STATE OF ASSAM | MR. N ZAMAN MR. A GANGULY MR T CHHETRI | PP, ASSAM |

ORDERS

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|------------------------------------|-----------|
| 125 | I.A.(CrI.)/583/2019 Bail Appln./1781/2019(D/O), WITH OFFICE NOTE, FIXED in Bail Appln./1781/2019 | RUHUL AMIN Versus THE STATE OF ASSAM AND ANR | ALHAJJ INAM UDDIN MRS. R MOMTAZ | PP, ASSAM |
| 126 | I.A.(CrI.)/728/2019 AB/2433/2019 (D/O) in AB/2433/2019 | SAYED ALI AND 4 ORS. Versus THE STATE OF ASSAM | MR D J HALOI | PP, ASSAM |
| 127 | I.A.(CrI.)/733/2019 B/O in AB/2672/2019 WITH AB/2672/2019 B/O | AJIT CHANDRA PATHAK Versus THE STATE OF ASSAM | MR H DAS MR. B CHETIA | PP, ASSAM |
| | | AJIT CHANDRA PATHAK Versus THE STATE OF ASSAM | MR. B CHETIA | PP, ASSAM |
| 128 | I.A.(CrI.)/740/2019 (CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSELIST.) in AB/2383/2019 | MD. SALMAN BANZARA Versus THE STATE OF ASSAM | MR. J KALITA | PP, ASSAM |
| 129 | I.A.(CrI.)/741/2019 (CONNECTED WITH ITEM NO. 36 IN THE DAILY CAUSELIST.) in AB/2141/2019 | AKBAR BANZARA Versus THE STATE OF ASSAM | MR. J KALITA | PP, ASSAM |
| 130 | I.A.(CrI.)/742/2019 IN AB/2330/2019 (D/O) in AB/2330/2019 | RANJIT KALITA Versus THE STATE OF ASSAM | MS. S G BARUAH MR D KALITA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |

| | | | | |
|-----|-----------------------|------------|----|------------|
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGOHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---------------------------------------------------|-----------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|
| JUDGEMENT | | | | |
| 42 | RSA/166/2008 | BISHNU THAPA and ORS Versus KHEM BAHADUR THAPA | MR.B CHOUDHURY MS.B S GOGOI | MR.S C BISWAS MR.S U AHMED MR. I IQBAL A I AHMED MR.T C KHATRI |
| 43 | RSA/93/2011 | SMTI CHAYNA BEGUM BARBHUIYA and ANR, Versus MD. SAIM UDDIN LASKAR, | MR.P K DEKA MS.A BEGUM MR.I H LASKAR MR.N K DEKA MR. S ALAM | MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA |
| 44 | I.A.(Civil)/460/2017 in CRP/290391/2017 | ALLAHABAD BANK Versus SMT. HIRANYA BORA, | MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA | MR.B D DAS(Sr. Adv.) MR.H K SARMA MS.R DEKA |
| | WITH CRP/290391/2017 (Filing Number) | ALLAHABAD BANK Versus SMT. HIRANYA BORAH | MR.S P ROY MR.R P N SINGH MRS.B DAS MSK KALITA MR.N N JHA MR.K RAJBONGSHI | |
| MOTION | | | | |
| 45 | CRP/121/2019 | PADYESWARI ROY Versus KHARGESWAR DEV AND ANR. | MR. B PATHAK MR H K GOGOI MR. R THADANI | |
| 46 | CRP/122/2019 | M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR. | MR. S C KEYAL MS. P BARUAH MS G SARMAH | |
| 47 | CRP/123/2019 | THE AUTHORISED OFFICER, STATE BANK OF INDIA Versus BARNALI BORA BHUYAN AND ANR. | MR. K K NANDI MR. A J GHOSH MS S DEY | |
| 48 | CRP/124/2019 | SULOCHANA DEVI CHOUDHURY AND 7 ORS. Versus BINOD KUMAR JAIN | MR. S SHARMA MR. S N ADHYAPAK | |

ADMISSION

49 CRP/88/2018 WITH LCR, FIXED BUTU BEGUM AND 3 ORS. **Versus** JASMINE RAHMAN AND 4 ORS. MR. S SAHU MS. N DEY MR. M BISWAS (R1-R5) MS R GOGOI (R1-R5) MR. D TIWARI (R1-R5)

50 RFA/82/2019 MUSSTT. WAHIDA BEGUM AND ANR **Versus** DEBENDRA NATH KALITA AND 3 ORS. MR. R K BHUYAN MR S ALI MR. M KASHYAP

FOR HEARING U/O XLI RULE II C.P.C.

51 RSA/189/2019 MUSSTT. KULSU BEGOM @ TIORI BIBI AND 3 ORS **Versus** ABDUL MATIN CHOUDHURY AND 11 ORS. G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK

WITH
I.A.(Civil)/2971/2019
in RSA/189/2019

MUSSTT. KULSU BEGOM @ TIORI BIBI AND 3 ORS **Versus** ABDUL MATIN CHOUDHURY AND 11 ORS. G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK

ORDERS

52 Review.Pet./155/2018 in MAC.APP. 193/13(D/O) SMTI PUSPA MAHESWARI AND 2 ORS **Versus** UNITED INDIA INSURANCE COMPANY LTD AND ANR MR. B K JAIN MS. O PHUKAN

53 CO/29/2019 WITH LCR 2 FILES, B/O in RFA/33/2019 MRS. RUKSHANA RAHMAN KHAN AND 2 ORS. **Versus** MR. SHAUKAT MDR RAHMAN AND 5 ORS. MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI

WITH
RFA/33/2019

MR. TARIQ MDR RAHMAN AND 2 ORS. **Versus** MRS. RUKSHANA RAHMAN KHAN AND 5 ORS. MR G CHOUHDURY MS A REHMAN MR G N SAHEWALLA (R1-R3) MR. P BORA (R1-R3) MR. P DEKA (R1-R3) MS. S KATAKEY (R1-R3) MS. S. TODI (R1-R3)

WITH
I.A.(Civil)/949/2019
in RFA/33/2019

MR. TARIQ MDR RAHMAN AND 2 ORS. **Versus** MRS. RUKSHANA RAHMAN KHAN AND 5 ORS. MR G CHOUHDURY MS A REHMAN

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[THIS BENCH WILL SIT AT 3:15 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ADMISSION

| | | | | |
|---|--------------------------|----------------------------------------------------------|---------------------------------------------------------------------------|-----------|
| 1 | Crl.A./295/2019 FIXED | RUBUL ALI Versus THE STATE OF ASSAM AND ANR | MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN | PP, ASSAM |
|---|--------------------------|----------------------------------------------------------|---------------------------------------------------------------------------|-----------|

WITH

I.A.(Crl.)/628/2019
in Crl.A./295/2019

| | | | |
|--|----------------------------------------------------------|---------------------------------------------------------------------------|-----------|
| | RUBUL ALI Versus THE STATE OF ASSAM AND ANR | MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN | PP, ASSAM |
|--|----------------------------------------------------------|---------------------------------------------------------------------------|-----------|

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|---|-----------------|-------------------------------------------------------------------|--------------------------------------|-----------|
| 2 | Crl.A./336/2019 | SRI SAMESH HAZWARY Versus THE STATE OF ASSAM AND ANR | MR. A I KATHAR MR. B K BASUMATARY | PP, ASSAM |
|---|-----------------|-------------------------------------------------------------------|--------------------------------------|-----------|

ORDERS

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|---|-------------------------------------------------------------|-----------------------------------------------------------------|-----------------------------------------------------------------------------------|-----------|
| 3 | Crl.A./270/2019 WITH OFFICE NOTE, FIXED | SRI MADHAB SARMAH Versus SRI DEEPAK KALITA AND ANR | MR. S K BHATTACHARYYA MS. N BARMAN MR. B SINHA MR. N KUMAR MR N MEDHI | |
| 4 | Crl.A./291/2019 WITH OFFICE NOTE & LCR 4 FILES, FIXED | SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR | MR. M H ANSARI MR. A AHMED MS J SAIKIA | PP, ASSAM |

HEARING

| | | | | |
|---|------------------------------------------------|-------------------------------------------------------------------------------------------------------|--------------------------------------------------------|------------------------------------------------------------------------|
| 5 | Crl.A./210/2009 WITH OFFICE NOTE , LCR & PB | KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI | MR D TALUKDAR MR. N K BARUA MRS.R GOGOI | MR. S C KEYAL, SC, CBI |
| 6 | Crl.A./111/2010 WITH LCR | HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR, | A M BORA S BANIK B SARMA P BHUYAN K N SURI | D DAS MR S KHOUND MR J BORAH PP, ASSAM I LAHIRI A A MIR |
| 7 | Crl.A./167/2010 WITH LCR | EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS, | MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN | MR. A K DUTTA,AMICUS CURIAE PP, ASSAM |

| | | | | |
|----|--------------------------------------------------------------------------------|---------------------------------------------------------------------------|----------------------------------------------------------------------------------------|---------------------------------------------------------------|
| 8 | Crl.A./210/2012 WITH LCR & PB | INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION | MR S DUTTA S K GHOSH MR. A K CHOUDHURY S P CHOUDHURY MR. A K BHATTACHARJEE | SC, CBI |
| 9 | WITH Crl.A./224/2012 WITH LCR & PB | BRAJA KANTA KALITA Versus CBI | MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS | MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI |
| 10 | WITH Crl.A./226/2012 WITH LCR & PB | BRAJA KANTA KALITA Versus CBI | MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS | MR.A C BURAGOHAIN SC, CBI |
| | WITH Crl.M.C./873/2012 WITH LCR & PB in Crl.A./226/2012 | BRAJA KANTA KALITA Versus CBI | MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS | MR.A C BURAGOHAIN SC. C.B.I. |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR. J P SHARMA | 17-06-2019 | To | 31-12-2019 |
| 2) | MD. H BHUYAN | 01-07-2019 | To | 11-09-2019 |
| 3) | MS J H CHOUDHURY | 01-07-2019 | To | 11-09-2019 |
| 4) | MR A GOENKA | 10-07-2019 | To | 20-09-2019 |
| 5) | MS D D ROY | 07-08-2019 | To | 07-11-2019 |
| 6) | MS. S CHAKRAVARTY | 21-08-2019 | To | 09-09-2019 |
| 7) | MR. R K MALAKAR | 03-09-2019 | To | 13-09-2019 |
| 8) | MS R S SADIAL | 05-09-2019 | To | 17-09-2019 |
| 9) | MR. M L PANDIA | 05-09-2019 | To | 17-09-2019 |
| 10) | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 11) | MR. A SARMA | 03-09-2019 | To | 31-10-2019 |
| 12) | MR. N C DAS | 09-09-2019 | To | 27-09-2019 |
| 13) | S BORGHAIN | 09-09-2019 | To | 13-09-2019 |
| 14) | MR. M Z AHMED | 06-09-2019 | To | 10-09-2019 |
| 15) | MS. B DUTTA | 06-09-2019 | To | 10-09-2019 |
| 16) | MR. A C KALITA | 09-09-2019 | To | 11-09-2019 |
| 17) | MR D K DAS | 10-09-2019 | To | 16-09-2019 |
| 18) | MR. U SARMA | 10-09-2019 | To | 10-09-2019 |